



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/193/2019	BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. T DEURI	
2	WP(C)/2681/2020	BIPUL CH. SHARMA @ BIPUL CHANDRA SHARMA Versus INDIAN OVERSEAS BANK.	MR. J P DAS MS. S SARKAR	MR. A GANGULY (R1-R5) MR. A DUTTA (R1-R5) MR. A DHANUKA (R1-R5) SC, I O B
3	Tr.P.(C)/39/2021	SMT. MARMI DIFOESA Versus DEBANGA MOHAN KONWAR	MR M CHOUDHURY MR S DIFUSA MR N RAY	
4	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE
5	Tr.P.(C)/47/2023	KANIKA SINHA AND 4 ORS Versus SUDHA RABHA AND 4 ORS	DR G J SHARMA MS U DAS	MR. S DUTTA (R-2) MR. R C PAUL (R-3) MS S MOCHAHARI (r-2) MR. S DUTTA (R-2) MR S DUTTA (r-2)

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MS. D GHOSH	28-05-2024	To	04-06-2024
12)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./13/2022 2 Y 5 M 17 D :	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	WP(C)/2950/2022	SUB (B AND R) DIPAK CHAKRABARTY JC/E 380049A Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. K GOGOI ASSTT.S.G.I.
3	WP(C)/3953/2022	DEBA BALA TAMULI AND 17 ORS. Versus THE STATE OF ASSAM AND 33 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA MS. G GOSWAMI	MR. D BORAH (r-29) SC, HEALTH AND F W
4	WP(C)/4796/2022	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
5	WP(C)/7439/2023 CAVT. NO.13012/023,	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)

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